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**SECRETARIAT OF THE
ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 193/57/2017(SH)

Dated: 16.10.2020

OFFICE ORDER

In partial modification of the Commission's order dated 17.10.2019, the Committee for the purpose of redressal of sexual harassment of Women employees of the Commission, is hereby re-constituted as under:-

(i)	Ms. A Mona Sreenivas, Director	Chairperson
(ii)	Ms. Rachna Gupta, Director(OL)	Member
(iii)	Ms. Aradhna Sharma, Sr. PPS	Member
(iv)	Shri Rajiv Ranjan, US	Member
(v)	Ms. Guncha Batra Aneja, US	Member
(vi)	Ms. Jusmeet Kaur, SO	Member
(vii)	Ms. Anjana Gosain, Advocate	Outside Member

2. The above Committee shall submit its report within a period of 60 days from the date of receiving of complaint by it.
3. Committee shall submit an annual report delineating the details of complaints received and action taken to the Commission in the month of February every year.
4. In case of any emergency following officers of the Commission may be contacted on following number:
 - (i) Ms A. Mona Sreenivas, Chairperson (Mob: 8588888121)
 - (ii) Ms. Aradhna Sharma, Sr. PPS, Member (Mob: 9811237858)
 - (iii) Shri Standhope Yuhlung, Pr. Secy. (Admn) (Mob: 9811702365)


(B. C. PATRA)
SECRETARY

1. Officers concerned
2. Ms. Anjana Gosain, Advocate as an Outside Member of the Committee. Terms and Conditions of the same will be governed as per Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

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